

MENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) and (b). Before 1.4.89, National Rural Employment Programme (NREP) and Rural Landless Employment Guarantee Programme (RLEGP) were being implemented under the wage employment programmes. Under both the programmes, economically productive and socially useful assets could be created. Whereas NREP projects could be sanctioned at the District Rural Development Agency (DRDA) level, the RLEGP projects were sanctioned at the Union Government level after they have been approved by the Project Approval Board of the State Government. Some duplication of effort accordingly was possible earlier. With effect from 1.4.89, the Government have merged the earlier programmes of NREP and RLEGP and have now started implementing only one wage employment programme known as Jawahar Rozgar Yojana (JRY). Under the JRY, the projects are locally identified and implemented. The duplication of work by agencies, therefore, has been effectively curbed. The directions to the State Governments have been issued in the form of the Manual on JRY, a copy of which was sent to the hon'ble Members by post separately. Its copies have also been kept in the Parliament Library for the perusal of the hon'ble Members

Take Over of National Highways by National Highways Authority

2408. SHRI SHANTARAM NAIK: Will be Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the programme of phased take over of the National Highways by the National Highways Authority has been finalised;

(b) if so, the details thereof, State-wise;

(c) whether the Authority have also

taken over the work from the respective States machinery; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) to (d). Does not arise in view of (a) above.

Operation Black Board Programme In Bihar

2409. DR. C.P. THAKUR: Will be Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of blocks selected in Bihar under Operation Black Board; and

(b) the details of work done so far?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) The details of Blocks covered in Bihar under the scheme of Operation Blackboard during 1987-88 and 1988-89 are given in the statement below.

(b) The Quarterly Progress Report as on 31st March, 1989 for the first phase indicates that out of 9379 schools identified as deficient in buildings, the State Government has constructed buildings in 3418 schools and construction is in progress in another 3640 schools. All the 6198 posts of teachers have been filled and the total amount of Rs. 956.22 lakhs provided for salary of these teachers has been spent. In regard to teaching and learning equipment the State Government has utilised Rs. 107.70 lakhs out of Rs. 912.19 lakhs provided for this purpose.

The first Quarterly Progress Report for the second phase is due in August.

STATEMENT

STATEMENT			
<i>Sl. No.</i>	<i>1987-88</i> <i>Name of the Block</i>	<i>1</i>	<i>2</i>
<i>1</i>	<i>2</i>		
1.	Fatwah	22.	Sandesh
2.	Phulwari	23.	Jalalpur
3.	Bikram	24.	Baniapur
4.	Rajgir	25.	Garkha
5.	Chandi	26.	Ouchaikote
6.	Akbarpur	27.	Manjha
7.	Sirdalla	28.	Mairwa
8.	Atri	29.	Barharia
9.	Konch	30.	Pachrukhi
10.	Fatehpur	31.	Narkatiaganj
11.	Imamganj	32.	Bagaha
12.	Arwal	33.	Sidhwa
13.	Nabinagar	34.	Turkaulia
14.	Madanpur	35.	Kalyanpur
15.	Sasaram	36.	Harsidhi
16.	Kargahar	37.	Madhuban
17.	Dinara	38.	Dumra
18.	Mohania	39.	Sonbarsa
19.	Barhampur	40.	Runisaidpur
20.	Sahar	41.	Pupri
21.	Rajpur	42.	Musahari
		43.	Kurhani
		44.	Kanti

1	2	1	2
45.	Lalgañj	67.	Farbisgañj
46.	Mahua	68.	Korha
47.	Begusarai	69.	Barari
48.	Bakhani	70.	Lakshmiपुर
49.	Kalyanपुर	71.	Sikandara
50.	Warisnagar	72.	Lakhisarai
51.	Rosera	73.	Surajgarha
52.	Bahadurपुर	74.	Alauli
53.	Kuseshwar Asthan	75.	Colgong
54.	Jele	76.	Pirpaninti
55.	Benipatti	77.	Amarपुर
56.	Khajauli	78.	Rajaun
57.	Rajnagar	79.	Kundahit
58.	Madheपुर	80.	Sarayahat
59.	Sour Bazar	81.	Nala
60.	Tribenigañj	82.	Dumka
61.	Chatarपुर	83.	Deoghar
62.	Singheshwar	84.	Mehnma
63.	Krityanand Nagar	85.	Rajmahal
64.	Banmankhi	86.	Barharwa
65.	Ranigañj	87.	Borio
66.	Narpatgañj	88.	Nirsa-cum-Chirkunda

1	2
89.	Baghmar-cum-Kartas
90.	Giridih
91.	Bagodar
92.	Dhanwar
93.	Jamua
94.	Chatra
95.	Simaria
96.	Pratappur
97.	Huntarganj
98.	Chauparan
99.	Bishrampur
100.	Husainabad
101.	Chhatarpur
102.	Patan
103.	Balumath
104.	Burmu
105.	Angara
106.	Sonahatu
107.	Tamar
108.	Simdega
109.	Kolebira
110.	Bano
111.	Thethaitangar

1	2
112.	Palkot
113.	Kuru
114.	Sonua
115.	Ichagarh
116.	Adityapur (Gamaharia)
117.	Potka
118.	Patamda
119.	Bahragora
120.	Chakradharpur

Sl. No. 1988-89

Name of the Block

1	2
1.	Masaurhi
2.	Barh
3.	Mokama
4.	Asthawan
5.	Biharsharif
6.	Gobindpur
7.	Nawadah
8.	Gurua
9.	Shorghati
10.	Awass

1	2	1	2
11.	Wazirganj	34.	Dhaka
12.	Makhdumpur	35.	Sugauli
13.	Kutumba	36.	Ghorasahan
14.	Rafiganj	37.	Adapur
15.	Dehri	38.	Belsand
16.	Karakat	39.	Majarganj
17.	Nasriganj	40.	Bathnaha
18.	Bhagwanpur	41.	Baruraj
19.	Arrah	42.	Sahabganj
20.	Shahpur	43.	Sakra
21.	Tarari	44.	Patepur
22.	Piro	45.	Goraul
23.	Masrakh	46.	Matihani
24.	Taraiya	47.	Charia Bariarpur
25.	Dariyapur	48.	Sarairenjan
26.	Husainganj	49.	Hassn Pur
27.	Ander	50.	Bibhitipur
28.	Raghunathpur	51.	Manigachhi
29.	Barauli	52.	Kewati
30.	Baikunthpur	53.	Baheri
31.	Nawatan	54.	Mahubani
32.	Lauria	55.	Bisfi
33.	Ramnagar		

1	2
56.	Pandaul
57.	Fulparas
58.	Mahisi
59.	Salakhua
60.	Raghwapur
61.	Murliganj
62.	Purnia East
63.	Dhandaha
64.	Barhara
65.	Kaswan
66.	Araria
67.	Bhargawan
68.	Falka
69.	Kadawa
70.	Kharagpur
71.	Khaira
72.	Hulasi
73.	Barbigaha
74.	Khagaria
75.	Jagdishpur
76.	Sultanganj
77.	Sabaur
78.	Shambhuganj

1	2
79.	Chas
80.	Chandan Keyari
81.	Madhupur
82.	Mahugawan
83.	Jarmundi
84.	Ramgarh
85.	Jamtara
86.	Borheh
87.	Pakur
88.	Maheshpur
89.	Beromo
90.	Bengabad
91.	Deori
92.	Nawadih
93.	Hazaribagh
94.	Barkhafa
95.	Koderma
96.	Barahi
97.	Itakhori
98.	Chinpur
99.	Pauki
100.	Untari
101.	Bhawanathpur

1	2
102.	Maghuson
103.	Kanka
104.	Namkum
105.	Sill
106.	Araki
107.	Sisai
108.	Kurdeg
109.	Gumala
110.	Basia
111.	Kiski
112.	Jaganathpur
113.	Manoherpur
114.	Saraikella
115.	Chandii
116.	Nimdih
117.	Gulmuri (Muhalla)
118.	Dumeria

Engineering Colleges without Minimum Infrastructure

2410. DR. P. VALLAL PERUMAN: Will be Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether many Centrally assisted Engineering Colleges in the country do not possess the minimum infrastructure;

(b) if so, the action proposed to be taken by Government against such Colleges;

(c) whether Government propose to ensure that minimum infrastructure is provided by the Engineering Colleges before they start working; and

(d) if so, the steps taken or proposed by Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) No, Sir.

(b) Does not arise.

(c) and (d). The All India Council for Technical Education (AICTE) has been vested with statutory authority under the AICTE Act, 1987. Under the provisions of the Act, no new technical institution or new course can be started without the approval of the AICTE. Approval is given when the AICTE is satisfied that the institution is in a position to provide the infrastructure and other facilities as per norms laid down.

Implementation of New Education Policy

2411. SHRI RAM PYARE PANIKA:
PROF. SAIFUDDIN SOZ:

Will be Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any review has been undertaken about the progress made in the implementation of the New Education Policy;

(b) if so, the outcome thereof;

(c) whether any financial constraints have come in the way of the implementation of the policy; and

(d) if so, the steps being taken or